	/E	iling under eleuree (an) of out regulation	(2) of regulation 12	the IPPI (Incolvene)	Booolution Broose	for Corporate Daras	na) Regulationa, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	173082461	1	173082461	71.09	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	70733088.81	0	0	0.00	0	70733088.81	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	8992496.00	0	0	0.00	0	8992496	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	4576449	2	3739137	1.54	0	837312	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	914710.00	0	0	0.00	0	914710	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	66638762.00	1	66638762.00	27.37	0	0	0	<u>Annexure 9</u>
	Total	12	324937966.81	4	243460360	100.00	0	81477606.81	0	